

[Print](#)**Defective Case Register from 2026-04-29 to 2026-04-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/17880/2026	BIBHUPRASAD MISHRA	2026-04-29	CAUSE TITLE OF CASE OF PETITIONER SIVA PRASAD SUNA BE FILED. THEN PUT UP FOR SR
2	D-WP(C)/18507/2026	DR. BINODA KUMAR MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	D-ABLAPL/12031/2026	ADISHA MOHANTY	2026-04-29	1. Description of Ann.5 in Index not correct. 2. Details of Informant in CT be redacted. 3. Address of Pet. not properly mentioned in CT. 4. Ann.1,3,4 and 5 be kept in sealed cover. Resubmit for SR after removal of Defects.
4	D-BLAPL/12017/2026	AMLAN MOHANTY	2026-04-29	1. Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
5	D-BLAPL/12033/2026	SURYAKANTA DASH	2026-04-29	1.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
6	D-ABLAPL/11984/2026	PRAMOD KUMAR JENA	2026-04-29	1. Synopsis not mentioned in Index. 2. Ann.1 not attested. 3. Relation of Pet. No.2 with Sarat Ku.Pradhan in CT not correct.
7	D-BLAPL/12066/2026	DEEPAK KU SAHOO	2026-04-29	1. Pending before the court not furnished in cause title of the application. 2. In F.i.R copy , other pages are attached. 3. Put up for S.R there after
8	D-WP(C)/18713/2026	SUBHRANSU BHUSAN MOHANTY	2026-04-29	Page no.41 not neat.Page nos 36 38 and 40 not properly scanned.
9	D-BLAPL/11998/2026	JAYADEBA BEHERA	2026-04-29	1. PS case year and GR case year in Synopsis and Date Chart not correct. 2. Incomplete Ann.1 filed and not attested. 3. A. Fee of Rs.2.75 not paid on Ann.2.
10	D-CRLMP/11908/2026	MANAS RANJAN SATAPATHY	2026-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-WP(C)/19387/2026	SOUMYA JYOTI BISWAL	2026-04-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-WP(C)/18614/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-04-29	1. Nomenclature and Date of execution not furnished in V>Nama
13	D-BLAPL/11655/2026	ANAM CHARAN PANDA	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1.Name and details of the Informant-cum-victim mentioned in Annexure-1 and 3 need not be

				disclose and kept in closed envelop.
14	D-WP(C)/16981/2026	DHANOJ KUMAR SAHOO	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause tile.
15	D-MATA/16346/2026	HARIPAD MOHANTY	2026-04-29	Period of Delay 68 days
16	D- ABLAPL/12114/2026	ANANTA NARAYAN PATTANAYAK	2026-04-29	1. Address of the informant and also college address be redacted from the petition para.2. 2. Name of the informant mentioning in the FIR be kept in cover.
17	D- ABLAPL/12083/2026	SANGRAM MISHRA	2026-04-29	1. Details of Informant and Pet. who is relation of informant appearing in AG copy, FIR details, Acknowledgement slip, Index, Synopsis, Date Chart, CT, Para 1 and Affidavit be redacted. 2. Page marking of Ann.2 in Index not correct. 3. PS Case No. and GR No left blank in CT. 4. Ann.3 and 4 not mentioned in Petition. 5. Ann.4 page 25 to 36 not legible. 6. Ann.1 3 4 and V.nama be kept in sealed cover. Resubmit for SR after removal of Defects. 7..Subject Code incorrectly Mentioned
18	D- TRP(C)/18907/2026	LAXMI SHARMA	2026-04-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. PROVISION OF LAW NOT CORRECT, OP -2 NOT MADE PARTY IN LOWER COURT
19	D-WP(C)/18616/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-04-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Nomenclature and Date of Execution not furnished.
20	D-WP(C)/17233/2026	RAMA CHANDRA JENA	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit ( item no.2) does not tally with cause title. 2.Subject Code Not Furnished .
21	D-WP(C)/17462/2026	PRASANTA KUMAR SATAPATHY	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in declaration of the I.A,
22	D-WP(C)/18752/2026	MANORANJAN PADHI	2026-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 39 not neat.
23	D-WP(C)/17244/2026	SANKET KANUNGO	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration.2.Subject code not furnished in I.A.3. Page no.41 not filed.
24	D-WA/17191/2026	SASWAT DAS, A.G.A	2026-04-29	District of appellant no. 1 2 and respondent no. 2 not furnished in cause title of appeal memo.

25	D-EXP/19126/2026	FALGUNI RAJGURU MOHAPATRA	2026-04-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i) District not mention in op. no. 1 in cause title. ii) Reference certificate not furnished. Put up for SR after filing of c. copy of impugned order and removal of defects.
26	D-WP(C)/18705/2026	SUBHRANSU BHUSAN MOHANTY	2026-04-29	1. Page no. 20 not in order.
27	D-CMP/16803/2026	JYOTIRMAY GUPTA	2026-04-29	The Case and the name of the Court mentioned in the Prayer be corrected
28	D-WP(C)/16968/2026	DHANOJ KUMAR SAHOO	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause title.
29	D- ABLAPL/12103/2026	BYOMAKESH TRIPATHY	2026-04-29	1. SL.NOS. OF PARAGRAPH NOT CORRECTLY FURNISHED IN AFFIDAVIT
30	D- TRP(C)/18954/2026	ARUNA NAYAK	2026-04-29	to be correction trp(crl)instead of trp(c), nomenclature of case not correct, provision of law not correct , ple verify entire petition as well as book mark
31	D-WP(C)/16999/2026		2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
32	D-WP(C)/17927/2026	SURESH KUMAR CHOUDHURY	2026-04-29	Address of op nos. 11 to14 not mentioned.
33	D-FAO/17764/2026	MAHENDRA KUMAR SAHOO	2026-04-29	1.Appellant No-2 not executed in v.nama
34	D- CRLMP/12433/2026	MANORANJAN MISHRA	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR after redacting the name of victim / informant from the petition
35	D-CMP/18935/2026	MAHESWAR MOHANTY	2026-04-29	3-AUTHENTICATION FEE IS DEFICIENT.
36	D-WP(C)/19327/2026	GYANA RANJAN SETHI	2026-04-29	Annex-2 not exhibited in the body of the petition
37	D-WA/16996/2026	AISHWARYA DASH,A.S.C	2026-04-29	Status of the parties not furnished
38	D- CONTC/18873/2026	ADV	2026-04-29	1. Page no. 7 not legible. 2. Page no.15 not attested. 3. Affidavit not furnished.
39	D- CRLMP/11925/2026	AJAYA KUMAR MOHARANA	2026-04-29	PAGE NO.28 NOT LEGIBLE
40	D- RVWPET/18817/2026	SANJAY KUMAR DAS	2026-04-29	C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
41	D-WP(C)/17281/2026	PADMALAYA MOHAPATRA	2026-04-29	.Receipt Showing Serv.copy To ct not Filed.

42	D-WP(C)/19130/2026	JAJATI KESHARI KHUNTIA	2026-04-29	.Subject Code incorrectly Mentioned
43	D-CMP/14187/2026	KRUPASINDHU SAHOO	2026-04-29	Pages No-13 and 14 not available in the Petition
44	D- ABLAPL/12076/2026	HRUDANANDA MOHAPATRA	2026-04-29	1. Para 5 missing in Petition. 2. Ann.1 not marked and not attested
45	D-WP(C)/18394/2026	ASHIS KUMAR MISHRA	2026-04-29	Rule -8 of Orissa High Court P.I.L.Rule not Complied.
46	D- CRLMP/11233/2026	RONALISHA PRADHAN	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Name of the victim / informant redacting from the A.D. Slip, Name of the owner page no.3 and FIR.
47	D-WA/18568/2026	SURENDRA NATH PANDA	2026-04-29	i) District of R-1 not furnished in cause title of appeal memo. ii) Synopsis and date chart not correctly page mark as per Index.
48	D-WA/17261/2026	SASWAT DAS,A.G.A	2026-04-29	District of appellant no. 1 2 and R-2 not furnished in cause title of appeal memo
49	D- BLAPL/12010/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-04-29	30-OTHER DEFECT (IF ANY)  1.Petition not correctly addressed to Honorable Court 2.Name of the petitioner No.2 mentioned in petition not tally with the signature put in V.nama.
50	D- CONTC/13540/2026	ADV.	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. WPC case number not furnished in 3rd line of the Index. 2. Subject code not furnished and not attested in Assessment Slip. 3. WPC case number not correctly furnished in Synopsis.
51	D- BLAPL/11784/2026	SURENDRA PRASAD BARIK	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Paragraph 9 of the application filled twice. 2. F.I.R copy be kept on sealed cover.
52	D-CRP/16676/2026	PRASANTA KUMAR SATAPATHY	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-WP(C)/19208/2026	KABIRAJ PRADHAN	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Paragraph not correctly mentioned in the affidavit.Page 71 not neat.
54	D- BLAPL/12023/2026	SONALI PANDA	2026-04-29	1.Pending S.T. case No.99 of 2026 not mentioned in Cause title and prayer of the petition.
55	D-WP(C)/18960/2026	MANORANJAN PADHY	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Age not mentioned cause title and affidavit.Serial no-4 affidavit in the I.A not correctly mentioned

56	D-CRLMP/11953/2026	KRUSHNA CHANDRA DASH	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
57	D-CRLMP/11885/2026	KASHINATH PATTANAİK	2026-04-29	1. 2nd line of the para no.2 left blanks.
58	D-RVWPET/18592/2026	DR. JITENDRA KUMAR LENKA	2026-04-29	1.C. copy of impugned order not filed. Put up for SR after filing of c. copy of order .
59	D-WP(C)/17648/2026	KAIBALYA PANDA	2026-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/17197/2026	ANSHUMAN BEHERA	2026-04-29	1. page nos. 122 and 173 not neat and legible. 2. Sl. 4 of affidavit in I.A. not properly furnished.
61	D-TRP(C)/18904/2026	LAXMI SHARMA	2026-04-29	it may be register as TRP(CRL)
62	D-WP(C)/18697/2026	PRAKASH KUMAR ROUT	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 18 19 and 21 not neat.2. Annexure-7 not page in Book mark. 3. Paragraph no. not correctly furnished in declaration.
63	D-WP(C)/17626/2026	KAIBALYA PANDA	2026-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
64	D-WP(C)/17238/2026	SURENDRA KUMAR SAHOO	2026-04-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
65	D-WA/17090/2026	SAROJ KUMAR JEE,A.G.A	2026-04-29	Synopsis date chart not correctly page mark in index.
66	D-CONTC/15343/2026	JAGABANDHU SAHU	2026-04-29	Code NOT CORRECT 2. IN INDEX AND BOOK MARKING OF THIS PETITION IN ANNEXURE -4 THE YEAR OF CASE NUMBER BE CORRECTED AS CONTC NO.118 OF2026
67	D-ABLAPL/12121/2026	BIBHUTI BHUSAN SWAIN	2026-04-29	1. Name of victim ashram school and address be redacted from the petition. 2. Name of the informant reflecting in the FIR, be kept in cover.
68	D-CONTC/17856/2026	PABITRA KUMAR NAYAK	2026-04-29	1. WPC case number not correctly furnished in Index and V.nama
69	D-WP(C)/17032/2026	SANJIB KUMAR BHANJADEO	2026-04-29	1.Date of execution not furnished
70	D-CONTC/17854/2026	PABITRA KUMAR NAYAK	2026-04-29	1. WPC case number not correctly furnished in Index and V.nama
71	D-BLAPL/12039/2026	PRADEEP KUMAR NATH	2026-04-29	1.Name of the Lower Court (where the case is pending) incorrectly mentioned in petition. 2.Reference certificate not properly furnished. 3.Occupation of deponent not mentioned in Affidavit. 4.Para-4 of the Affidavit incorrectly mentioned. 5.Hologram of Rs.50/- not affixed in V.nama. 6.Signature of the petitioner not tally with the petition as well as the Rejection order.

72	D-EXP/19174/2026	SANJIB KUMAR RATH	2026-04-29	8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.C. copy of impugned order not filed i) I.A. wrongly mention in Index. ii) Op. in EXP not a party in wp (c) iii) Op no. 5 in wp (c) not made party in EXP as per order of wp (c). iv) Put up for SR after filing of c. copy of impugned order and removal of defects
73	D-CRLMC/12317/2026	SUNIL KUMAR PATNAIK	2026-04-29	1. Page no.31 repeated twice.
74	D-CRLMC/12080/2026	RAJKISHORE SWAIN	2026-04-29	1. C.Copy of impugned order dated.05.01.2026 vide Annexure-3 to be filed.
75	D-WP(C)/18646/2026	SIBASIS SAMANTARAY	2026-04-29	C.fee of Rs.12/- to be paid in cause title.
76	D-CRLMP/11944/2026	PRAMOD KUMAR ROUT	2026-04-29	PAGE NOS.14 16 17 ARE SOME INCOMPLETE WORDS IN LINES
77	D-WP(C)/18337/2026	DHANESWAR BEHERA	2026-04-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  L.A.A fee not paid.
78	D-WP(C)/19311/2026	Anupam Dash	2026-04-29	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED.  1. Annexure -5 not page marked. 2.Rs.6/- to be paid.
79	D-ABLAPL/12106/2026	KULDEEP MOHANTY	2026-04-29	1.As per index page no.13 not marked.
80	D-WP(C)/18688/2026	KARUNAKAR GAYA	2026-04-29	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Rs.12/- to be paid. 2.Subject Code incorrectly Mentioned
81	D-WP(C)/18485/2026	DR. BINODA KUMAR MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Annexure-1 not correctly page marked.
82	D-WP(C)/18476/2026	DR. BINODA KUMAR MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Subject Code incorrectly Mentioned
83	D-ABLAPL/12014/2026	BISWAJIT RANJAN TRIPATHY	2026-04-29	1..Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
84	D-WA/17280/2026	SOURAV DAS	2026-04-29	i) Page mark left blank in Index. ii) Para no. not correctly furnished in grounds. iii) Day of delay left blank in prayer of I.A.
85	D-WP(C)/18475/2026	PRASANTA KUMAR SATAPATHY	2026-04-29	.Receipt Showing Serv.copy To cg not Filed.

86	D-EXP/18211/2026	NIRANJAN SINGH (1)	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/- . Rs-1/ paid. Rs-1.25/- to be paid. i) Para no. wrongly mention in declaration. ii) C. copy of order not in proper place.
87	D-WP(C)/18655/2026	ABHIRAM SWAIN	2026-04-29	.Receipt Showing Serv.copy To cg not Filed.
88	D-CONTC/17855/2026	PABITRA KUMAR NAYAK	2026-04-29	1. WPC case number not correctly furnished in para no.2. 2. Petition not page marked.
89	D-ABLAPL/12077/2026	HRUDANANDA MOHAPATRA	2026-04-29	1. Name of PS and PS case no not correctly mentioned in the end of Para 3. 2. Para 5 missing in Petition. 3. Ann.1 not marked. 4. Name and address of Pet. No.2 not mentioned in V.nama.
90	D-BLAPL/12067/2026	MOHAMMED RIAZ	2026-04-29	1. In Index, Annexure-2 page marking not correctly mentioned
91	D-WA/18326/2026	DILLIP KUMAR MOHAPATRA	2026-04-29	Legible copy of page no. 101 to 106 to be filed.
92	D-CRLMP/11869/2026	BIBHUTI BHUSAN MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Nomenclature not correctly furnished Sl. no.3 in Index and Affidavit. 2. Date of order not correctly furnished in para no.3 and prayer of the I.A. petition.
93	D-WP(C)/18762/2026	SISIR KUMAR PUROHIT	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
94	D-WP(C)/18972/2026	DILLIP KUMAR SAHOO	2026-04-29	.Receipt Showing Serv.copy To ct not Filed.
95	D-WP(C)/17010/2026	SADASIVA PATRA (1)	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serialno-2 not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
96	D-WA/17264/2026	SASWAT DAS,A.G.A	2026-04-29	District of Appellant no. 1 2 and R-2 not furnished in cause title of appeal memo.
97	D-BLAPL/12078/2026	AMLAN SHAKTI PAUL	2026-04-29	1.Free coy/Certified copy of Rejection order not filled
98	D-WP(C)/18506/2026	DR. BINODA KUMAR MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CMAPL/19004/2026	ADV.	2026-04-29	1. C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order.
100	D-ABLAPL/11636/2026	DAYANIDHI MISHRA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1..Subject Code incorrectly Mentioned. 2.Date of copy of F.I.R vide annex-2 not tally with Index.Nomenclature not correctly mentioned in the Index and also Rejection order.
101	D-CMAPL/11312/2026	ADV.	2026-04-29	Period of Delay 39 days delay. i) Reference certificate not furnished. ii) c. copy of order not

				page mark as well as Index.
102	D-WP(C)/19361/2026	AMITAV TRIPATHY	2026-04-29	14-NOT PROPERLY INDEXED.
103	D-CMAPL/11332/2026	ADV.	2026-04-29	Period of Delay 39 days delay. i)Reference certificate not furnished. ii) c. copy of order not page mark as well as Index.
104	D-CMP/14164/2026	SUSHANT KUMAR PRADHAN	2026-04-29	3-AUTHENTICATION FEE IS DEFICIENT. 1.A.fee of Rs.1.10/order be Paid.2.Status of the Parties not Furnished.3.The discrepancy in the name of Petitioners No-3 and 4 as per vakalat. be reconciled.
105	D-BLAPL/12040/2026	BIDYADHAR PANDA	2026-04-29	1.Petitioner name mentioned in Application not tally with the Rejection order as well as signature put in V.nama
106	D-BLAPL/12016/2026	SANKET KANUNGO	2026-04-29	1. Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
107	D-CRLMC/12003/2026	DEBASNAN DAS	2026-04-29	1 Copy of Annexures-1 and 3 disclosing the name of Informant/Victim be kept in cover. 2. Signature of the deponent does not tally with affidavit 3.Affidavit Not Proper.
108	D-ABLAPL/12111/2026	JITENDRA SAMANTARAY	2026-04-29	1.G.R.no in synopsis, not tally with C.T.. 2.Name of the informant reflected in the petition be kept in cover
109	D-ABLAPL/8696/2026	ALOK KUMAR MOHAPATRA	2026-04-29	1. Details of Petitioner or Informant in AG copy and FIR details be redacted. 2.Age of Pet. not mentioned in CT. 3. Ann. 1 to 3 be kept in sealed cover. Resubmit for SR after removal of defects.
110	D-ABLAPL/12024/2026	BISWAJIT RANJAN TRIPATHY	2026-04-29	1. Copy of written FIR not filed with Ann.1. Ann.1 be kept in sealed cover after filing of the same. 2. Address of Pet. not properly mentioned in CT. 3. Details of Informant in CT be redacted. 4. Name of father of Deponent in Sl.2 of Affidavit not correct. Resubmit for SR after removal of defects.
111	D-WP(C)/18424/2026	NIRMAL CHANDRA DAS	2026-04-29	1-COURT FEE IS DEFICIENT. 1.Rs.12.00 to be paid.
112	D-CMAPL/19161/2026	ADV.	2026-04-29	C. copy of impugned order not filed i) Reference certificate not furnished. ii) Put up for SR after filing of c. copy of impugned order and removal of defects.
113	D-ABLAPL/11966/2026	PRASANTA KUMAR SAHOO	2026-04-29	1. In Index, page marking not done 2. At page no 9 not marked as Annexure-1 3. page marking not done after page 8 4. Annexure-1 not attested.
114	D-ABLAPL/11985/2026	PRAMOD KUMAR JENA	2026-04-29	1. Details of Informant and her relation in Synopsis and para 2 be redacted. 2.Two CT case nos mentioned in Para 1. 3. Ann.1 be kept in sealed cover. Resubmit for SR after removal of defects
115	D-CRLMC/12020/2026	PRAVASH CHANDRA JENA	2026-04-29	1. Copy of F.I.R disclosing the name of Informant/Victim be kept in cover.

116	D-ABLAPL/11765/2026	SIDHARTH PARIDA	2026-04-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Wrongly mentioned on behalf of all the petitioners in 4th line of declaration of Affidavit 2. Subject Code Not Furnished
117	D-WA/17194/2026	SASWAT DAS, A.G.A	2026-04-29	District of Appellant no. 1 2 and R-2 not furnished in cause title of appeal memo
118	D-WP(C)/18342/2026	AMITAV TRIPATHY	2026-04-29	Date of copy of order vide annex-9 not tally with Index.
119	D-CMAPL/19158/2026	ADV.	2026-04-29	C. copy of impugned order not filed. i) wp (c) no. wrongly mention in Index. ii) Reference certificate not furnished. iii) Put up for SR after filing of c. copy of impugned order and removal of defects.
120	D-ABLAPL/12082/2026	MANGU NANDY	2026-04-29	1. Copy of written FIR not attached in Ann. 1
121	D-BLAPL/12025/2026	RAJIBA BIHARI MISHRA	2026-04-29	1. Page No. 13-15 not legible
122	D-WP(C)/18981/2026	SARAT CHANDRA MEKAP	2026-04-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
123	D-WP(C)/19091/2026	ADHIRAJ MOHANTY	2026-04-29	1. Address of the petitioner no.1 mentioned in affidavit At- Kumuli, Po-Ps-Raighar not tally with cause title.
124	D-WP(C)/17812/2026	PRADEEP KUMAR MISHRA	2026-04-29	1. Page nos.18 and 19 not neat and legible.
125	D-WA/17276/2026	BISHNU PRASAD RATH	2026-04-29	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid 2. Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/- . Rs-2/- paid. Rs 0.25/- to be paid. 3. Status of the parties not furnished.
126	D-FAO/17552/2026	DEO KUMAR AJMERIA	2026-04-29	Pages No-9 to 11 not correctly Page marked.
127	D-WP(C)/17199/2026	PRATAP CHANDRA MISHRA	2026-04-29	1. Provision not correctly furnished in I.A.
128	D-CRLA/10973/2026	ANIRUDHA DAS	2026-04-29	Status of appellant not furnished
129	D-ABLAPL/12100/2026	BYOMAKESH TRIPATHY	2026-04-29	1. Name of the victim be redacted from the petition.
130	D-WP(C)/17082/2026	SOURAV SUMAN BHUYA	2026-04-29	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Sl. no. 10 to 15 not correct in page no.-3. 2. Name Of The Filing Advocate Not In Capital Letters In The Petition
131	D-CRLMC/9643/2026	MANAS KUMAR CHAND	2026-04-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
132	D-WP(C)/17569/2026	SUDHIR KUMAR MALLICK	2026-04-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with affidavit and cause title.
133	D-TRP(C)/18903/2026	LAXMI SHARMA	2026-04-29	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision of law in correct, op -2 not made in party in lower court
134	D-CONTC/17482/2026	ADV.	2026-04-29	Detail address of the Opp.parties nos. 1 and 2 not furnished in the cause title. 2. W.P.(C) No. 31417 of 2025 mentioned in the prayer portion appears to be wrong.
135	D-CRLMC/12052/2026	BINOD KUMAR BHOI	2026-04-29	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover
136	D-WP(C)/18420/2026	KSHIROD KUMAR ROUT	2026-04-29	Ground not mentioned.Page no. 14 partly neat
137	D-ABLAPL/12104/2026	BYOMAKESH TRIPATHY	2026-04-29	1.Name of petitioner no.5 not tally with signature in v.name.
138	D-CRLMC/12035/2026	KARUNAKAR GAYA	2026-04-29	1. Name of the petitioner in cause title not tally with affidavit. 2. Original copy of annex-2 not filed
139	D-WP(C)/18911/2026	PRASANT KISHORE RAY	2026-04-29	1 Paragraphs not correctly mentioned in declaration in petition and I.A.
140	D-WP(C)/17278/2026	PRAFULLA CHANDRA DAS	2026-04-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date of order under Annexure-1 does not tally with Index,Synopsis and para-1 of the petition. 2.Receipt Showing Serv.copy To cg not Filed.
141	D-CRLA/12139/2026	JITENDRA SAMANTARAY	2026-04-29	Put up for S.R. after redacting the name of victim from appeal memo
142	D-CONTC/16988/2026	ADV.	2026-04-29	1. father Name of the petitioner and Address in cause title not tally with Affidavit. 2. Petition not attested by the Advocate.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 29-04-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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